

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:743  
ANSWERED ON:27.11.2014  
DATABASE FOR LAND DESCRIPTION  
Reddy Shri J.C. Divakar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to prepare a database of every village with a complete description of land under land reforms; and

(b) if so, the details thereof, State/UT wise?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (b) 'Land' is a state subject as provided under Entry No. 18 of List II (State List) of the Seventh Schedule to the constitution. Accordingly, developing suitable data bases is the responsibility of the States. The role of the Central Government in the field of land reforms is only advisory and coordinating. The Department of Land Resources is implementing National Land Records Modernization Programme (NLRMP) with the aim of helping States/UTs in modernizing their respective land records management systems; giving complete description of land parcels on various aspects.